

F.No. 10/37/2018-NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building),
9, C.G.O. Complex, Lodhi Road, New Delhi – 110003. <https://nclat.nic.in>

Dated: 4th August, 2026

OFFICE ORDER
(NO. 098 / 2026)

In partial modification of the Office Order bearing F.No.10/37/2018-NCLAT dated 12.04.2019 and as ordered by the Hon'ble Officiating Chairperson, NCLAT the following directions are issued regarding issue of certified copies of applications/ petitions/ documents and resolution plan etc. in pending/disposed matters: -

- (i) The Deputy Registrar, NCLAT Principal Bench or his/her link Officer in the absence of the Deputy Registrar, NCLAT Principal Bench is hereby authorized for issuing certified copies to the **parties** to the proceedings with respect to the records pertaining to NCLAT Principal Bench. However, in case of **third party**, the parties should continue to mention the matter before the Hon'ble Chairperson in Court or in Chamber.
- (ii) The Assistant Registrar, NCLAT Chennai Bench or his/her link Officer in the absence of the Assistant Registrar, NCLAT Chennai Bench is hereby authorized for issuing certified copies to the **parties** to the proceedings with respect to the records pertaining to NCLAT Chennai Bench. However, in case of **third party**, the parties should mention the matter before the Hon'ble Judicial Member-cum-HOD, NCLAT Chennai Bench in Court or in Chamber.

By order of the Hon'ble Officiating Chairperson



(Raj Kumar)
Registrar

Copy to: 1) All concerned.
2) NCLAT website.